THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ 1? मंतालय में राज्य मंत्री (SHRI K. C. PANT): (a) and (b) Yes, Sir, it is a fact that the ex-Portuguese employees who returned to Goa or were allowed transfer to Goa after liberation got the benefit of ex-Portuguese revision of pay in Goa of 1956. There were five ex-Portuguese employees who remained in Dadra and Nagar Haveli and who were strictly not entitled to these benefits. They have nevertheless been granted, with effect from 11-8-1961, personal pay equal to the difference between the maximum of the present pay scales of the posts held by them and the revised national pay appropriate to the pay prescribed by ex-Portuguese authorities for their employees.

U.P.S.C''S SUGGESTION TO CENTRAL GOVERNMENT REGARDING THE DELHI MUNICIPAL CORPORATION

866. SHRI K. L. N. PRASAD : Will the Minister of HOME AFFAIRS/^ *fsfV be pleased to state :

(a) whether it is a fact that the Union Public Service Commission has recently urged upon the Union Government to amend the Delhi Municipal Corporation Act to check irregularities in appointments and promotions in the Corporation ; and

(b) if so, the reaction of Government in this regard '?

THE MINISTER OF STATE IN THE MINISTRY OF HOME . AFFAIRS/ गृह मंत्रालय में राज्य मंत्री (SHRI K.C.

PANT): (a) Yes, Sir.

(b) Government are looking into the matter.

MEMBERS OF NOMINATING COMMITTEE OF PRESS COUNCIL

867. DR. SALIG RAM : SHRI KRISHAN KANT : SHRI RAJENDRA PRATAP S1NHA : SHRI ARJUN ARORA : Will the Minister of INFORMATION AND BROADCASTING/^n *k H«K"l ^rat be pleased to state :

(a) whether the members of the nominating Committee of the Press Council have resigned; and

(b) if so, what is the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING/ म्रेसना ग्रोर प्रसारण मंत्रात्तय., 3i3<T-*i#(SHRI DHARAM V1R SINGH) : (a) The members of the Nominating Com- mittee have, in a letter addressed to the Prime Minister, expressed their desire to resign from the Nominating Committee of the Press Council:

(b) the matter is under consideration.

TEA INDUSTRY IN ASSAM

868. SHRI CHITTA BASU : SHRI PRANAB KUMAR MUKHERJEE

Will the Minister of FOREIGN TRADE/ fa%3T s^FTR w) be pleased to state :

(a) whether the tea-industry in Assam is facing a crisis;

(b) if so, the reasons for such crisis; and

(c) the steps taken by Government to meet the crisis ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ विदेश व्यापार मन्त्रालय में उप-मंत्री (SHRI

A.C. GEORGE) : (a) to (c) There is no crisis in the tea industry in Assam but it has been facing difficulties for which possible and necessary remedial action has been taken from time to time.

In recent years there has been a continuous decline in the profitability in the tea industry in India, and the Tea Industry in Assam which presently accounts for about half of the tea production in the country has been facing difficulties due to this decline in profitability. With a view to impart

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